नागर विमानन और पर्यटन मंत्री (श्री गुलाम नवी आजाद): (क) फिल-हाल वायुद्त उत्तर-पूर्व क्षेत्र में प्रचालन कर रहा है।

- (ख) वित्तीय प्रतिबंध एवं विमान क्षमता की कभी के कारण बहुत से स्टेशनों से सेवाएं धीरे-धीरे हटा ली गई हैं।
- (ग) से (ङ) अनुसूचित प्रचाननों के बारे में जारी किए गए नए मार्गदर्शी सिद्धांत अनुसूचित प्रचालकों को प्रोत्साहित करने के लिए हैं ताकि उन क्षेत्रों को सेवाएं प्रदान की जा सके जहां सेवाएं नहा हैं। नथे विमान चलाने का निर्णय याद कोई है, यह अपना धाणिज्यक स्थित के अन्यार बायुद्ध द्वारा लिया जाएगा।

Operation of Vayudoot

354. DR. ALLADI P. RAJA KUMAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it ig a fact that Indian Airlines has aken over Vayudoot;
- (b) if so, when and how many of their airc airs;
- (c) whether they are in use and in which sector; and
- (d) whether Vayudoot staff have been absorbed in Indian Airlines?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GULAM MABI AZAD): (a) It bigs, been decided that Vayudoot should be merged with Indian Airlines. Pending completion of legal formalities for merger, Vayudoot has become a wheely owned subsidiary of Indian Airlines.

(b) The details of the aircraft in the seet of Vayudoot are as motion.—

Dornier 228 HS-748 8

- (c) Out of 8-HS-748 and 8 Dornier aircraft, 3 Dornier aircraft are operational and are based at Calcutta/Guwahati in the North Eastern Region.
- (d) In accordance with the guidelines issued by the Ministry of Civil Aviation, the surplus staff of Vayudoot is to be absorbed in Indian Airlines and other Organisations under the Ministry of Civil Aviation,

Procedure for maintaining walk-in-guests list in I T D C Hotels

- 355. SHRI JAGDISH PRASAD MATHUR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether lists of walk-in-guests are properly maintained in various I.T.D.C. Hotels;
- (b) whether these lists have been periodically checked by propa, authorities;
- (c) whether the Ashoka Hotel, New Delhi has maintained the walk-in-guests list and duly checked; and
- (d) what steps are taken to see that the proper procedure is strictly adhered to in this regard?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHELL GHU-LAM NABI AZAD): (a) to (c) Yes, Sir.

(d) The procedure for regis'ering walk-in-guests is regularly checked by the officials of the hotel, deputed for the purpose.

National Policy on tourism

356. SHRI IQBAL SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government have formulated the National Policy on Tourism in the country during the year 1994;
- (b) if so, the details thereof and ii not, the reasons therefor; and
- (c) what effective measures Government propose to take to develop and improve the infrastructure of tourism in the country particularly in the State of Punjab?